

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:2425  
ANSWERED ON:09.08.2010  
DISPARITY IN PROMOTION  
Ram Shri Purnmasi

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether there is disparity in promotion of Army Medical Corps officers and Military Nursing Services (MNS) officers;
- (b) if so, the steps taken to remove the disparity;
- (c) whether there is also disparity between the pay and allowances of MNS and others;
- (d) if so, the reasons therefor and the steps taken to remove the anomaly;
- (e) the reasons for not paying risk allowance, patient care allowance etc. to MNS officers and measures taken to grant these allowances to them immediately;
- (f) whether the uniform of MNS officers has been changed; and
- (g) if so, the reasons therefor and action taken to restore the uniform?

**Answer**

MINISTER OF DEFENCE(SHRI A.K. ANTONY)

- (a) to (d): Army Medical Corps and Military Nursing Service are two separate and distinct cadres with different qualifications and roles. As such, no comparison can be drawn between the two as well as with other Army officers.
- (e) Patient Care Allowance is given only to Group 'C' and 'D' (Non-Ministerial) employees of hospitals and medical establishments, subject to the condition that no night weightage or risk allowance will be admissible to these employees. These allowances are not applicable to nursing personnel.
- (f) & (g): The existing dress code was implemented with effect from 10th May, 2004 and has not been changed since then.